

**Fire at the goods office godown at
Jullunder Railway Station**

953. SHRI J. p. GOYAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a fire broke out on the 13th April 1982 at the goods office godown of Jullunder railway station which resulted in a loss of over rupees one crore;

(b) what were the causes of this big fire; and

(c) what steps have been taken by Government to check recurrence of such incidents of fire?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, a fire broke out in the goods shed at Jullunder City on 14-4-1982 and not on 13-4-1982. The estimated loss to the goods as well as railway property, is Rs. 27 lakhs approximately.

(b) Though no definite cause of this fire has been established the fire appears to be accidental, having perhaps, been caused by a lighted bidi/cigarette thrown inadvertently by some passer-by. •! »

(c) Keeping in view the requirements of fire safety arrangements, facilities are being provided/augmented to the extent found feasible and justified.

**Seniority of Clerks in Railway Board
called from Zonal Railways/attached
offices**

954. SHRI YOGENDRA SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway Board in the administrative interest called for the services of regularly appointed Clerks from Zonal Railways/attached offices;

(b) if so, whether on their absorption in Board's Office, they have been assigned seniority from the date of their joining their parent offices, if not, the reasons therefor; and

(c) if they were appointed for specific periods, the reasons for which they were not reverted to their parent offices on expiry of that period?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Some Clerks were drafted to the Railway Board's office from the Zonal Railways on purely temporary and *ad-hoc* basis pending availability of recruits through the other channels prescribed in the Railway Board Secretariat Service Clerical Rules, 1970.

(b) and (c). No. After considering representations from these *ad-hoc* clerks in the Board's office and pursuant to deliberations in the Office Council of the Railway Board, it was decided to absorb such of them in the Board's office as fulfil/accept certain conditions in this regard including that relating to their seniority.

**Assistance to Karnataka under
N.R.E.P.**

955. SHRIMATI MONIKA DAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the assistance in cash and kind given under National Rural Employment Programme to Karnataka during the year 1981-82; and

(b) the details of the assistance likely to be given to Karnataka during the current financial year?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT

<SHRI BALESHWAR RAM): (a) The assistance given to [Karnataka in the form of foodgrains and cash funds during the year 1981-82 under National Rural Employment Programme is as under:

Cash fund (Rs. in lakhs) (Central assistance)	Food-grains (MTs)
828.00	21386*

"Value of these foodgrains in included in the cash assistance.

(b) Tentative allocations for the first two quarters of the year 1982-83 have been made for the present. An amount of Rs. 414.00 lakhs comes to the share of Karnataka as central assistance for the period.

ग्रामों में सड़कों का निर्माण

956. श्री जगदम्बी प्रसाद यादव :
श्री अश्विनी कुमार :

क्या ग्रामीण विकास मंत्री यह बताने को कृपा करेंगे कि प्रदेश में कितने ग्राम कच्ची पक्की सड़कों से जुड़े हैं तथा शेष ग्रामों को कितनी सड़कों से जोड़ देने का विचार है ?

कृषि और ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री बालेश्वर राम) : देश के लगभग 5.92 लाख गांवों में से 31 मार्च, 1982 तक 155166 गांवों को सभी मोड़ों में खुली रहने वाली सड़कों से जोड़े जाने के बारे में अनन्तिम रूप से सूचना मिली थी। छठी पंचवर्षीय योजना प्रलेख में निर्धारित लक्ष्य के अनुसार न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत वर्ष 1990 तक 1500 से अधिक की जनसंख्या वाले सभी गांवों तथा 1000 से 1500 की बीच की जनसंख्या वाले 50 प्रतिशत गांवों को सभी मोड़ों में खुली रहने वाली सड़कों से जोड़ा जाना है।

Windmills in villages

957. DR. LOKESH CHANDRA:
SHRI P. N. SUKUL:
SHRI ROSHAN LAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of projects under Government's, consideration for installing windmills in rural areas, specially in the villages situated in the coastal region; and

(b) the findings of the survey-conducted to harness wind power at 13 meteorological stations in Tamil Nadu? (11)J]

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) According to the information received from the Department of Science & Technology, the Commission for Additional Sources of Energy is in the process of installing 300 windmills in the country under its demonstration programme. Most of these windmills would be in the rural areas including coastal regions,

(b) Information is being collected and will be placed on the Table of the House.

उत्तर प्रदेश के ग्रामों में सड़कों का निर्माण

958. श्री राम पूजन पटेल : क्या ग्रामीण विकास मंत्री यह बताने को कृपा करेंगे कि :

(क) उत्तर प्रदेश में कितने ऐसे ग्राम हैं जो पक्की सड़कों से जुड़े हैं ;

(ख) उत्तर प्रदेश को पिछड़ा क्षेत्र घोषित न करने तथा वहां पर विकास कार्य न किये जाने के क्या कारण हैं ; और

(ग) क्या 20 सूची कार्यक्रम के अन्तर्गत तुरन्त कोई ऐसी योजना घोषित